

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

Original Application No.68 of 2016

Mr. P.S. Ramulu

...Applicant

Vs

**The State of Tamil Nadu ,
Chennai & others**

...Respondents

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**Filed by
Thiru. S. Sai Sathya Jith
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

APPLICATION NO. 68 OF 2016 (SZ)

Mr. P.S.Sri Ramulu,
S/o. Srinivasa Naidu,
Kothur Village & Post,
Via Oomerabad, Gudiyatham Taluk,
Vellore District.

...Applicant

Vs

1. The State of Tamil Nadu,
Rep. By its Secretary,
Environment & Forest,
Fort St. George,
Chennai - 600009.
2. The Chairman,
Tamil Nadu Pollution Control Board,
76, Mount Road, Guindy,
Chennai - 600032.
3. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Plot No.PP2,SIDCO Industrial Estate,
Vaniyambadi , Vaniyambadi Taluk,
Thirupattur Distrct -635751
4. The District Collector,
Vellore District.
5. The Revenue Divisional Officer,
Collectorate, Vellore - 09.
6. The Tahsildar,
Gudiyatham Taluk,
Vellore District.
7. Chief Engineer,
State Ground and Surface Water,
Resources Data Centre,
Water Resources Department, Taramani,
Chennai - 600113.
8. The Member Secretary,
Central Ground Water Authority,
West Block-2, Wing-3,
Sector - 1, R.K.Ruram,
New Delhi - 110066.
9. The Regional Director,
CGWB, SECR,
E-Wing, G-Block, Rajaji Bhawan,


Joint Chief Environmental Engineer,
Tamil Nadu Pollution Control Board,
Vellore - 632 006.

CGO Complex, Basant Nagar,
CHENNAI - 600090

10. M/s. Quality Glue Factory,
Represented by its Proprietor
Mr. S. Venkatraman,
Balur Village,
Kothur Post,
Gudiyatham Taluk,
Vellore District.

...Respondents

INTERIM STATUS AFFIDAVIT FILED ON BEHALF OF THE
TAMILNADU POLLUTION CONTROL BOARD

I, S.Rajan, Son of Thiru. M.S.Subramanian, Hindu, aged 57 years,
having office at 6, Auxillium College Road, Gandhi Nagar, Katpadi ,
Vellore -632006 do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer (Monitoring), Tamil Nadu Pollution Control Board, (Nodal officer appointed by TNPCB vide Board's Proc. Dt. 12.06.2020 as per the Hon'ble NGT Oder) 6, Auxillium College Road, Gandhi Nagar, Katpadi, Vellore 632006 and I am filing this interim status report as Affidavit on behalf of Tamil Nadu Pollution Control Board (Nodal Agency) and as such I am well acquainted with the facts of the case from the records.
2. It is respectfully submitted that the Joint Committee carried out the inspection on 13.09.2021 in the 10th respondent unit M/s Quality Glue Factory is located in S.F No. 254/2A & 2B, 255/2 & 255/1B2 and 256 of Paloor Village, Pernambut Taluk (formerly Gudiyatham Taluk), Vellore District.
- 3: The project proponent is involved in the activity of manufacturing Glue from unwashed/washed animal skin cuttings. During inspection it was found that


Joint Chief Environmental Engineer,
Tamil Nadu Pollution Control Board,
Vellore - 632 006.

i) The unit along with ETP system followed by RO system and MEE were under operation.

ii) *It is respectfully submitted that the point No.8 given in the Hon'ble NGT (SZ) order dt. 15.06.2021 in O.A No. 68 of 2016 is given below,*

8. " In the mean time, the Pollution Control Board is directed to take the water quality of inlet and outlet of the ETP maintained by the 10th respondent to ascertain as to whether it conforms to the norms provided and also whether any effluents from that unit are being discharged into any of the drains which ultimately reaches the water body by filing independent report, as the report of the Joint Committee did not mention anything about the same ".

In this regard it is respectfully submitted that the compliance report for the above order dt. 15.06.2021 was filed before Hon'ble NGT (SZ) Chennai by the Board (copy enclosed as Annexure).

iii) It is respectfully submitted that as per order dated 13.08.2021, it has been stated follows,

9. " The committee is also directed to ascertain as to whether the recommendations made by them in the report have been complied with by the 10th respondent and if not, what is the nature of action to be taken for the violation (if any) including imposition of environmental compensation ".

10. " The committee as well as the official respondents including the Tamil Nadu Pollution Control Board are directed to file their respective reports to this Tribunal, after considering the objection filed by the applicant to the Joint committee report, incorporating the further

4

observations made by them after conducting necessary inspection (if any) required for that purpose “.

11. “ The above said authorities are directed to file their respective reports to this Tribunal on or before 20.09.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules, as the matter is of the year 2016. “

4. It is respectfully submitted that the above unit M/s Quality Glue Factory is located in S.F No. 254/2A & 2B, 255/2 & 255/1B2 and 256 of Paloor Village, Pernambut Taluk (formerly Gudiyatham Taluk), Vellore District was again inspected by the Joint Committee on 13.09.2021 to consider the objection filed by the applicant to the Joint Committee report and to incorporate the further observations find out by the Committee,

- i) During inspection the performance of the Zero Liquid Discharge (ZLD) system provided by the unit were assessed and the samples were taken up from the various stages of effluent treatment components and all these samples were sent for analysis to the Advanced Environmental Lab (AEL), TNPCB, Vellore and Report of Analysis (RoAs) are awaited from the Lab.
- ii) During inspection the various points given by the applicant in his objection petition were discussed by the committee. The further incorporations in the report, the applicant objections along with inferences of the Report of Analysis (RoAs) of the samples taken by the committee will be submitted before the Hon'ble NGT (SZ) after receiving the Report of Analysis (RoAs)

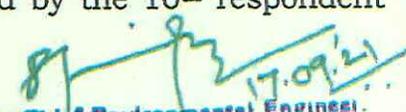

Joint Chief Environmental Engineer
Tamil Nadu Pollution Control Board.
Vellore - 632 006.

from the lab. The time for analysis of the samples will be taken another 15 days approximately.

5. It is submitted that the report could not be filed within time as there had been some delay in arrangement of the re-inspection. It is submitted that the objections filed to the earlier report are exhaustive and required some time for preparing an action plan to inspect the unit in such a fashion that may be proper to address the objections. The various directions given by this Hon'ble Tribunal also had to be understood and proper planning to be devised in order to effect the inspection effectively. There has also been some delay in co-ordinating all of the above in the present pandemic circumstances whereby the officials are under some difficulties. In any event, the inspection has been completed on 13.09.2021 in order to comply with the directions of this Hon'ble Tribunal and the additional time is sought for only to receive the results, process the data to compile and file in the manner as directed by the earlier order of this Hon'ble Tribunal.

6. The Hon'ble may be pleased to appreciate the above case of this Respondent with respect to the delay that has occurred for circumstances beyond the control of this Respondent as explained herein above.

Under the above circumstances, it is humbly prayed that the Hon'ble National Green Tribunal may be pleased to give extension of time period up to 31st October, 2021 so as to assess the performance of the ZLD system provided by the 10th respondent


Joint Chief Environmental Engineer,
Tamil Nadu Pollution Control Board
- Vellore - 632 006.

unit and to finalise the report by the Joint Committee on the applicant objection petition.


17.09.21
Joint Chief Environmental Engineer,
Tamil Nadu Pollution Control Board
Vellore - 632 006.

BEFORE ME

VERIFICATION

I, S. Rajan , son of Thiru. Thiru. M.S.Subramanian , working as Joint Chief Environmental Engineer (Monitoring), Tamil Nadu Pollution Control Board, 6, Auxillium College Road, Gandhi Nagar, Katpadi, Vellore 632006 do hereby submit that the above contents are true to the best of my knowledge and belief through records.

Verified at Chennai on this day 17th of September 2021.


17.09.21
Joint Chief Environmental Engineer,
Tamil Nadu Pollution Control Board
Vellore - 632 006.

சென்னை மாநகராட்சி
சுற்றுச்சூழல் தடுப்பு மற்றும்
கட்டுப்பாட்டு வாரியம்

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Original Application No. 68 OF 2016 (SZ)

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S/o. Srinivasa Naidu,
Kothur Village & Post,
Via Oomerabad, Gudiyatham Taluk,
Vellore District.

...Applicant

Versus

The State of Tamil Nadu,
Rep. By its Secretary,
Environment & Forest,
Fort St. George,
Chennai – 600 009 and Others

...Respondents

S. No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE 2 ND & 3 RD RESPONDENTS – TAMIL NADU POLLUTION CONTROL BOARD	1 – 4
2.	ANNEXURE I & II	9 – 16

Filed by
Advocate, Chennai.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

ORIGINAL APPLICATION NO.68 OF 2016 (SZ)

Mr. P.S.Sri Ramulu,
S/o. Srinivasa Naidu,
Kothur Village & Post,
Via Oomerabad, Gudiyatham Taluk,
Vellore District.

...Applicant

Vs

1. The State of Tamil Nadu,
Rep. By its Secretary,
Environment & Forest,
Fort St. George,
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2. The Chairman,
Tamil Nadu Pollution Control Board,
76, Mount Road, Guindy,
Chennai – 600032.
3. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
394, RDR Complex, C.L.Road,
Vaniyambadi – 635751.
4. The District Collector,
Vellore District.
5. The Revenue Divisional Officer,
Collectorate, Vellore – 09.
6. The Tahsildar,
Gudiyatham Taluk,
Vellore District.
7. Chief Engineer,
State Ground and Surface Water,
Resources Data Centre,
Water Resources Department, Taramani,
Chennai – 600113.
8. The Member Secretary,
Central Ground Water Authority,
West Block-2, Wing-3,
Sector – 1, R.K.Ruram,
New Delhi – 110066.


12/8/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

9. The Regional Director,
CGWB, SECR,
E-Wing, G-Block, Rajaji Bhawan,
CGO Complex, Basant Nagar,
CHENNAI - 600090
10. M/s. Quality Glue Factory,
Represented by its Proprietor
Mr. S. Venkatraman,
Balur Village, Kothur Post,
Gudiyatham Taluk,
Vellore District.

...Respondents

**REPORT FILED ON BEHALF OF THE 2ND & 3RD RESPONDENTS -
TAMILNADU POLLUTION CONTROL BOARD**

I, R. Rajamanickam, S/o P.M. Ramasamy, Hindu, aged about 57 years, having office at No.76, Mount Salai, Guindy, Chennai-600 032, do hereby solemnly affirm and sincerely state as follows:

I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board and I am filing this Report on behalf of the 2nd & 3rd Respondents Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 15.06.2021 and directed inter alia as follows:-

"8. In the meantime, the Pollution Control Board is directed to take the water quality of inlet and outlet of the ETP maintained by the 10th respondent to ascertain as to whether it conforms to the norms provided and also whether any effluents from that unit are being discharged into any of the drains which ultimately reaches the water body by filing independent report, as the report of the Joint Committee did not mention anything about the same".

R. Rajamanickam
12/8/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

It is respectfully submitted that in pursuance to the above order dated 15.06.2021, the said unit M/s. Quality Glue Factory, S.F.No.254/2A2,2B,255,255/1B2,256, Paloor Village, Pernambut Taluk, Vellore District was inspected by District Environmental Engineer & Assistant Environmental Engineer, Vaniyambadi on 29.06.2021 and the following were observed:

i. During inspection, the unit was under operation. The unit manufactures Animal glue powder from Skin/Hide Trimmings by acid soaking, Neutralization, Extraction of glue in a cooking vessel, filtered extracts of glue are concentrated in three stage Evaporator, dried by means of drum dryer to make flakes then pulverized and packed.

ii. The waste water generated from the process section is being treated in the primary, secondary and tertiary treatment system provided. Then the tertiary treated effluent is sent to the (Reverse Osmosis Plant) system 1 & 2. RO Permeate is collected in the permeate collection tank and the reject is sent to RO II. The final reject generated from RO stage-2 is evaporated through 4- stage (Multiple Effect Evaporator) followed by rotary drum dryer and the salt recovered is stored in storage yard. The Permeate from RO I & II and MEE condensate are collected and recycled back in to the process. Thus the unit maintains (Zero Liquid Discharge) system on their treatment of effluent.

iii. During inspection, samples of inlet to the (Effluent Treatment Plant), the final outlet of ETP (Treated trade effluent) i.e., Combined RO permeate & MEE Condensate are collected and sent

R. Vijay 12/6/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

for analysis to the Advanced Environmental Laboratory, TNPCB, Vellore.

iv. It is seen from the Report of Analysis of the combined RO Permeate & MEE condensate which is the final outlet of their treatment system reveals that, all the analysed parameters are within the standards prescribed by the TNPCB. Report of Analysis is tabulated below:

a) ETP Inlet Quality

Sl.No.	Parameters	Unit	ETP Inlet Quality
1.	pH	Number	6.2
2.	Total Suspended Solids	mg/L	864
3.	Total Dissolved Solids	mg/L	15020
4.	Chloride	mg/L	7773
5.	Sulphate	mg/L	281
6.	Biological Oxygen Demand	mg/L	820
7.	Chemical Oxygen Demand	mg/L	4018
8.	Sulphide	mg/L	164
9.	Ammonical Nitrogen	mg/L	176
10.	Phenolic Compounds	mg/L	0.1
11.	Total Chromium	mg/L	<0.01*
12.	Hexavalent Chromium	mg/L	<0.01*

R. Vijay
12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

b) ETP Outlet Quality (Combined RO Permeate & MEE Condensate)

Sl.No.	Parameters	Unit	Standards Prescribed by TNPCB	ETP Final Outlet (Combined RO Permeate) Quality	ETP Final Outlet (MEE Condensate) Quality
1.	pH	Number	5.5-9	5.8	8.9
2.	Total Suspended Solids	mg/L	100	6	20
3.	Total Dissolved Solids	mg/L	2100	908	750
4.	Chloride	mg/L	1000	267	220
5.	Sulphate	mg/L	1000	11	431
6.	Biological Oxygen Demand	mg/L	30	<2.0*	8
7.	Chemical Oxygen Demand	mg/L	250	22	141
8.	Sulphide	mg/L	2.0	<2.0*	<2.0*
9.	Ammonical Nitrogen	mg/L	50	<1.0*	<1.0*
10.	Phenolic Compounds	mg/L	1.0	<0.0005*	<0.0005*
11.	Total Chromium	mg/L	2.0	<0.01*	<0.01*
12.	Hexavalent Chromium	mg/L	0.1	<0.01*	<0.01*

* Below Detectable Limit

R. Vijay
12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

v. During inspection, it was ascertained that there is no treated/untreated effluent from the above unit are being discharged outside the premises into any of the drains which ultimately reaches the water body.

vi. The details of ETP components including RO and (Reject Management System) provided to treat the effluent generated from the unit is tabulated below.

Sl.No.	Description	Nos.	Dimension in 'm'
	Collection Tank	1	8.2 x 7.4 x 2.12
	Lime Preparation Tank	1	0.9 x 0.92 x 1.05
	Alum Preparation Tank	1	0.90 x 0.90 x 1.0
	Flash Mixer	1	0.91 x 0.83 x 1.02
	Primary settling tank -1 & 2	2	2.7 Dia. x 3.7 SWD 2.62 Dia. x 3.0 SWD
	Up flow Anaerobic Sludge Blanket	2	5.87 x 2.87 x 5.2 5.9 x 2.87 x 5.15
	Anoxic Tank	1	2.79 x 2.9 x 5.24
	Chemical Sludge Holding Tank	1	2.7 x 2.9 x 5.64
	Sequential Batch Reactor	2	7.5 x 6.0 x 4.3 6.0 x 4.5 x 4.3
	Secondary Clarifier	1	5.1 Dia. x 3.0 SWD
	Bio Sludge Holding Tank 1&2	2	1.70 x 1.34 x 2.15 1.86 x 1.28 x 2.15
	Secondary Treated effluent Holding	1	2.7 x 1.9 x 2.3

R. Rajan
12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

	Lye preparation Tank	1	0.9 x 0.9 x 1.0
	Poly electrolyte Preparation Tank	1	0.91 x 0.92 x 1.05
	Flash Mixer	1	0.91 x 0.78 x 1.02
	Reactor Clarifier 1 & 2	1	2.13 Dia. x 3.8SWD 2.2 Dia. x 3.3 SWD
	Filter Feed Tank	1	2.7 x 2.2 x 2.25
	Pressure Sand Filter	1	1.22 Dia. x 2.3 HOS
	Activate Carbon Filter	1	1.22 Dia. x 2.0 HOS
	RO I feed Tank	1	9.08 x 2.9 x 1.83
	RO System I & II	2	6.5 m ³ /hr each having 6 Nos. of 8 inches membranes.
	RO II Feed Tank	1	9.08 x 1.39 x 1.83
	MEE Feed Tank	1	9.08 x 0.9 x 1.83
	Multiple Effect Evaporator	1	4 stages with 1.3 m ³ /hr capacity
	Drum Dryer	1	350 Litres/hr
	Solar Evaporation Pan	1	37.6 x 32.5
	RO Permeate & condensate water Tank	1	5.8 Dia. x 7.20
	Filter Press	1	Plates.

vii. Treated effluent such as Combined RO Permeate & MEE Condensate are being collected and reused in the process section.

viii. The solar evaporation pans provided were not under use.

R. Rajan
12/11/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

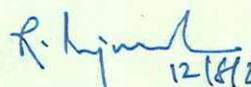
Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to take this Report on record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, R. Rajamanickam, S/o P.M. Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 12th day of August, 2021.


12/8/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.



Tamilnadu Pollution Control Board
Advanced Environmental Laboratory - Vellore
[email - delvr2011@gmail.com]

Report No : W / 006803/1- / AEL / VLR / 2020 - 21 / 06.07.2021
3

- 1 Sample sent by : DEE, TNPCB, Vaniyambadi
- 2 Sample collected by : A. Nithyalakshmi, AEE
- 3 Date & time of collection : 29.06.2021 @ 16.30 Hrs
- 4 Date & time of sample receipt : 30.06.2021 @ 10.00 Hrs
- 5 Details of samples received : Three numbers of Trade Effluent
- 6 Point of collection & sample nature :

a	NA - 214	ETP Intlet	Trade Effluent
b	NA - 215	Combined RO Permeate	Trade Effluent
c	NA - 216	MEE Condensate	Trade Effluent

REPORT OF ANALYSIS

Sl No	Parameter	code no :	NA - 214	NA - 215	NA - 216
			217	218	219
1	pH	number	6.2	5.8	8.9
2	TSS	mg/L	864	6	20
3	TDS	mg/L	15020	908	750
4	Chloride	mg/L	7773	267	220
5	Sulphate	mg/L	281	11	431
6	BOD	mg/L	820	<2.0*	8
7	COD	mg/L	4018	22	141
8	Sulphide	mg/L	164	<2.0*	<2.0*
9	Ammonical Nitrogen	mg/L	176	<1.0*	<1.0*
10	Phenolic Compounds	mg/L	0.1	<0.0005*	<0.0005*
11	Percent Sodium	mg/L	-----	-----	-----
12	Total Chromium	mg/L	<0.01*	<0.01*	<0.01*
13	Hexavalent Chromium	mg/L	<0.01*	<0.01*	<0.01*

Note * Below detectable limit ** Value could not be ascertained

Rs 12030

06/07
DCSO

6.7.21
Assistant Director
Advanced Environmental Laboratory
TNPCB, Vellore
6/7/21



INVOICE

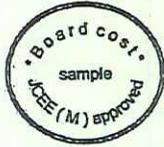
No 006803/1-3 Date 06.07.2021

To The District Environmental Engineer
Tamil Nadu Pollution Control Board Vaniyambadi

Ref : 1) Board Lr. no : 02 / Labo / DDL / P1 / 2003 / 03.01.03
2) BP. Ms. No : 6 dated 31.03.09
3) T.O. Ackn. No : 006803/1-3 dated 30.06.2021
4) T.O. Report No : 006803/1-3 dated 06.07.2021

Sl. No.	Sample code number of		Charges for the sample			Total (Rs)
	DEE	Lab	collection	preparation	analysis	
1	NA - 214	217	550	500	3160	4210
2	NA - 215	218	250	500	3160	3910
3	NA - 216	219	250	500	3160	3910
Total charges						12030

Rupees Twelve thousand Zero hundred and Thirty only



Checked by
6/7/21

Assistant Director
Advanced Environmental Laboratory
TNPCC, Vellore
6.7.21

Certified by the DEE

Certified that the

1) analytical charges claimed in the invoice is as per reference two above

2) analytical charges claimed in the invoice above (as per reference : two) has been collected fully from the industry from which the sample was collected vide this office
C R No _____ date _____

3) analytical charges claimed in the invoice above may be treated as board cost and has been accounted in the register of acceptance maintained for the year.

Sl No _____ Page No _____

DEE office round seal

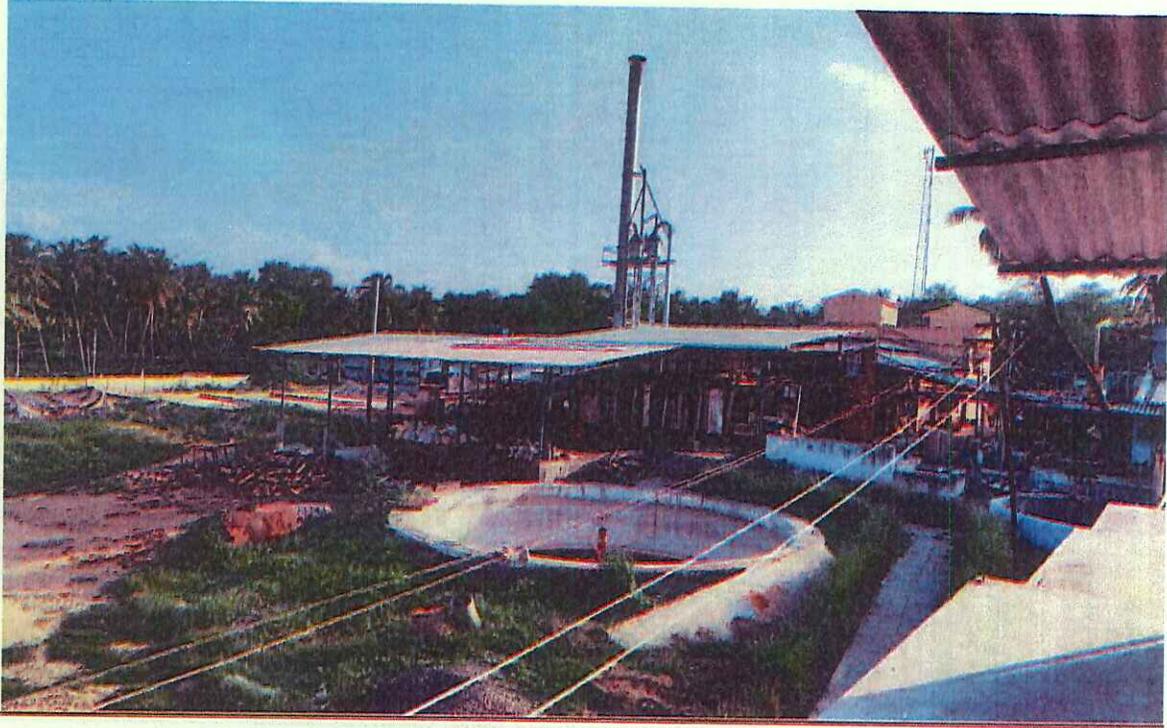
DEE signature

Note : The duplicate copy of this invoice is to be certified by the DEE & returned to the AEL, TNPCC, Vellore for the audit and accounts reconciliation purposes.

Annexure . 2

**M/s Quality Glue Factory, S.F.No.254/2A2,2B,255,255/1B2,256, Paloor Village,
Pernambut Taluk, Vellore District**

Status as on 29.06.2021



Overall view of the unit M/s Quality Glue Factory



Overall view of the ETP



UASBR



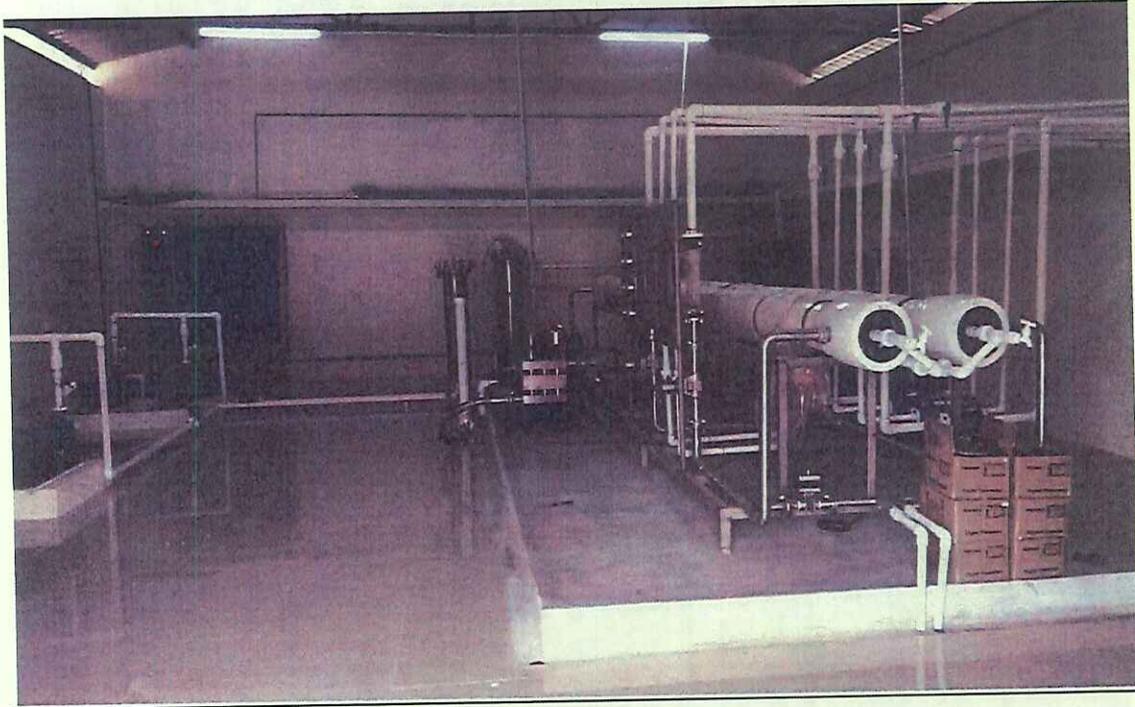
Anoxic Tank & Sludge holding Tanks



Filter Press



Secondary Clarifier



Reverse Osmosis System I & II



Electro Magnetic Flow Meter at RO System



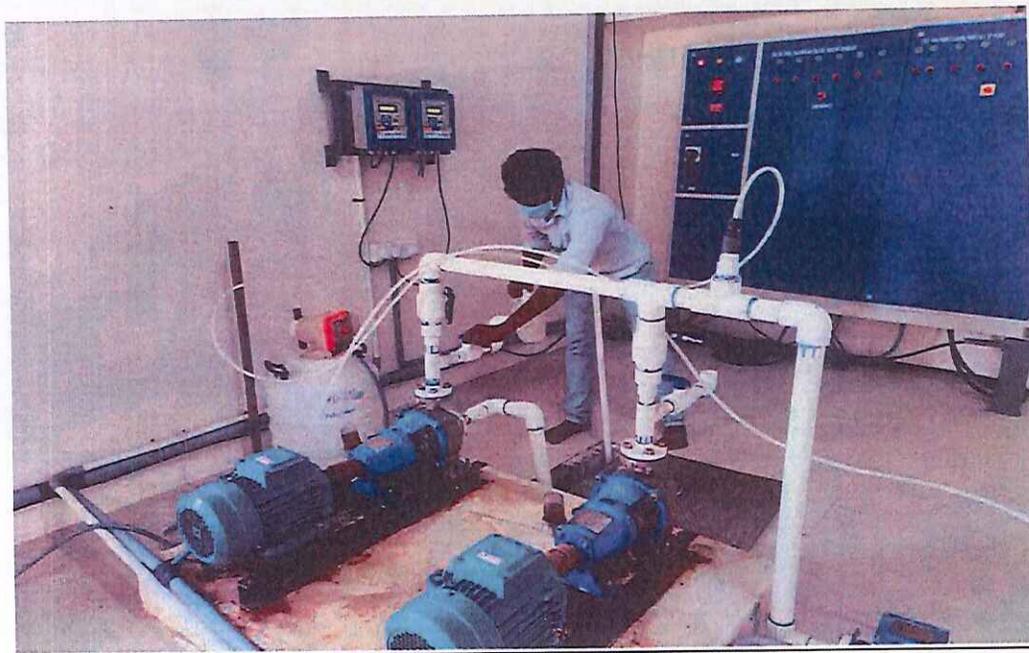
Multiple Effect Evaporator



Electro Magnetic Flow Meter at Evaporator



Drum Dryer



Sample collected at the outlet of RO System

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN ZONE AT
CHENNAI.**

Original Application No.68 of 2016

Mr. P.S. Ramulu

...Applicant

Vs

**The State of Tamil Nadu ,
Chennai & others**

...Respondents

**INTERIM STATUS AFFIDAVIT FILED ON
BEHALF OF THE TAMIL NADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondent No.2 & 3
Thiru. S. Sai Sathya Jith,
Advocate, Chennai.**

Date:17.09.2021.

Date of hearing on:20.09.2020

